

Court. We shall follow suit under a similar Supreme Court directive. That is not our personal account but a party account. Therefore, it is for you to tell as to how much money did we get ?

SHRI DAU DAYAL JOSHI : Rs. 30 lakh.

SHRI SURAJ MANDAL : Mr. Speaker, Sir, while giving a personal explanation, I commend the discussion on Hawala issue being conducted under Rule 184. It is good that a concern is being expressed here on the funding of political parties to enable them to contest elections in this country. A common man tends to follow his leaders. Hence, the cleansing process should start from the top. The water of the Ganges will be pure only if Gangotri is not polluted. Let me assure you that we accepted no pay-offs for voting in favour of the Government. That party fund had been collected by us through donations. People also give us donations. Today, I am speaking under no duress. They might even say that we have abducted him but he is not a child. He is an MP and has got a security cover. The Ministry of Home Affairs has provided security cover to me as well as to him. He must be feeling remorseful. I know a conspiracy has been hatched to extract this kind of statement from him. Many people are inciting him to issue such statements making us the targets. I am least concerned about it as I enjoy the good-wishes of 2.5 crore people of Jharkhand. My conscience is clear. This money neither belongs to Shri Shibu Soren nor to Simon Marandi. We had resolved to keep the money in the fixed deposit and run party affairs with the interest earned therefrom. It is purely a party account. Accounts will be furnished as and when demanded. With these words, I strongly refute these allegations and conclude my speech.

SHRI RAM VILAS PASWAN : Mr. Speaker, Sir, kindly adjourn the House for lunch.

[English]

MR. SPEAKER : It is okay. But I have to make an announcement.

I would like to inform the House that the House would adjourn at 4.00 p.m. today to reassemble at 5.00 p.m. for the presentation of the Interim-General Budget.

SHRI RAM VILAS PASWAN : Will the discussion continue tomorrow ?

MR. SPEAKER : Yes, this will continue tomorrow. The discussion will continue tomorrow, no problem. But then at 4.00 p.m. we will adjourn the House because at 5.00 p.m., Budget will be presented.

Now, I will adjourn the House. We will meet at 3.00 p.m.

14.00 hrs.

[The Lok Sabha then adjourned for Lunch till Fifteen of the Clock.]

15.05 hrs.

[The Lok Sabha re-assembled after Lunch at Five Minutes past Fifteen of the Clock.]

[MR. SPEAKER in the Chair]

[English]

MR. SPEAKER : Now let us take up papers to be laid. Shri Eduardo Faleiro.

15.05½ hrs.

PAPERS LAID ON THE TABLE

Review on the working of and Annual Report of Semiconductor complex Limited for 1994-95 and Statement for delay in laying these Papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Eduardo Faleiro, I beg to lay on the Table -

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-
 - (i) Statement regarding Review, by the Government of the working of Semiconductor Complex Limited, SAS Nagar, for the year 1994-95.
 - (ii) Annual Report of Semiconductor Complex Limited, SAS Nagar, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See No.LT 9050/96]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Electronics Test Engineering, New Delhi, for the year 1994-95, alongwith Audited Accounts.
 - (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Society for Electronics Test Engineering, New Delhi, for the year 1994-95. [Placed in Library, See No. LT 9051/96]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1994-95 alongwith Audited Accounts

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1994-95.
[Placed in Library, See No. LT 9052/96].

Notifications under Companies Act, 1956

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri H.R. Bhardwaj, I beg to lay on the Table -

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956 :-
- (i) The Companies (Acceptance of Deposits) Amendment Rules, 1995 published in Notification No. G.S.R. 767(E) in Gazette of India dated the 1st December, 1995.
- (ii) The Cost Accounting Records (Insecticides) Amendment Rules, 1995 published in Notification No. G.S.R. 774(E) in Gazette of India dated the 5th December, 1995.
- (2) A copy of the Notification No. G.S.R. 773(E) (Hindi and English versions) published in Gazette of India dated the 4th December, 1995 regarding issue of guidelines for declaration of Nidhi Companies and Mutual Benefit Society issued under sub-section (i) of section 637A of the Companies Act, 1956.
[Placed in Library, See No. LT 9053/96]
- (3) A copy of the Twenty-Fourth Annual Report (Hindi and English versions) pertaining to the Execution of the Provisions of the Monopolies and Restrictive Trade Practices Act, 1969 for the period from the 1st January, 1994 to the 31st December, 1994, under section 62 of the said Act. [Placed in Library, See No. LT 9054/96]

Review on the working of and Annual Report of Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair for 1994-95 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri M. Arunachalam, I beg to lay on the Table -

- (1) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (i) Statement regarding Review by the Government of the working of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 1994-95.
- (ii) Annual Report of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See No. LT 9055/96]
- (3) (i) A copy of the Annual Report (Hindi and English version) of the Process and Product Development Centre-Essential Oils, Kannauj, for the year 1994-95, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the process and Product Development Centre-Essential Oils, Kannauj, for the year 1994-95.
[Placed in Library, See No. LT 9056/96]
- (4) (i) A copy of the Annual Report (Hindi and English version) of the Process-cum-Product Development Centre, Meerut, for the year 1994-95, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the process-cum-Product Development Centre, Meerut, for the year 1994-95.
[Placed in Library, See No. LT 9057/96]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 1994-95, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 1994-95.
- (6) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library, See No. LT 9058/96]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1994-95, together with Audit Report

thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the Audited Accounts of the Khadi and Village Industries Commission, Bombay, for the year 1994-95.

[Placed in Library, See No.LT 9059/96]

The All India Services (Conduct) Amendment Rules, 1994 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : Sir, I beg to lay on the Table -

A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :-

- (1) The All India Services (Conduct) Amendment Rules, 1994 published in Notification No. G.S.R. 52 in Gazette of India dated the 4th February, 1995, together with a corrigendum thereto published in Notification No. G.S.R. 409 in Gazette of India dated the 9th September, 1995.
- (2) The Indian Forest Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1995 published in Notification No. G.S.R. 503 in Gazette of India dated the 2nd December, 1995.
- (3) The Indian Forest Service (Pay) Sixth Amendment Rules, 1995 published in Notification No. G.S.R. 504 in the Gazette of India dated the 2nd December, 1995.
- (4) The Indian Forest Service (Pay) Seventh Amendment Rules, 1995 published in Notification No. G.S.R. 505 in the Gazette of India dated the 2nd December, 1995.
- (5) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1995 published in Notification No. G.S.R. 770(E) in Gazette of India dated the 1st December, 1995.
[Placed in Library, See No.LT 9060/96]

Review on the working of and Annual Report of National Research Development Corporation, New Delhi, for 1994-95 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Bhuvnesh Chaturvedi, I beg to lay on the Table -

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(i) Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 1994-95.

(ii) Annual Report of the National Research Development Corporation, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 9061/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Consultancy Development Centre, New Delhi, for the year 1994-95.

[Placed in Library, See No.LT 9062/96]

Annual Report of Comptroller General of Patents, Designs and Trade Marks for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : Sir, I beg to lay on the Table -

- (1) A copy of the Annual Report (Hindi and English versions) of the Controller-General of Patents, Designs and Trade Marks for the year 1994-95, under section 126 of the Trade and Merchandise Marks Act, 1958.

[Placed in Library, See No.LT 9063/96]

- (2) A copy of the Annual Report (Hindi and English versions) of the Controller-General of Patents, Designs and Trade Marks for the year 1994-95, under section 155 of the Patents Act, 1970.

[Placed in Library, See No.LT 9064/96]

Annual Report and Review on the working of North Eastern Hill University, Shillong for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : Sir, on behalf of Kumari Selja, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1994-95.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Hill University, Shillong, for the year 1994-95.

[Placed in Library, See No.LT 9065/96]

- (2) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1993-94, together with Audit Report thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library, See No.LT 9066/96]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of working of the Tezpur University, Tezpur, for the year 1994-95. [Placed in Library, See No.LT 9067/96]
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 1993-94, together with Audit Report thereon.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library, See No.LT 9068/96]
- (7) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 1994-95, together with Audit Report thereon.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library, See No.LT 9069/96]
- (9) (i) A copy of Annual Report (Hindi and English versions) of the Nagaland University, Kohima, for the year 1994-95.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nagaland University, Kohima, for the year 1994-95.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library, See No.LT 9070/96]
- (11) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1994-95, together with Audit Report thereon.
[Placed in Library, See No.LT 9071/96]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of working of the National School of Drama, New Delhi, for the year 1994-95.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
[Placed in Library, See No.LT 9072/96]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 1994-95.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 1994-95, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 1994-95.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.
[Placed in Library, See No.LT 9073/96]
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1994-95.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Madras, for the year 1994-95.
[Placed in Library, See No.LT 9074/96]
- (17) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1994-95, together with Audit Report thereon, under subsection (4) of section 23 of the Institute of Technology Act, 1961.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) and (17) above.
[Placed in Library, See No.LT 9075/96]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ahmedabad, for the year 1994-95.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
[Placed in Library, See No.LT 9076/96]
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Apprenticeship Training, Bombay, for the year 1994-95.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apprenticeship Training, Bombay, for the year 1994-95.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed In Library, See No.LT 9077/96]

Railway Passengers (Cancellation of Tickets and Refund of Fares) (Second Amendment), 1995 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Suresh Kalmadi, I beg to lay on the Table -

(1) A copy of the Railway Passengers (Cancellation of Tickets and Refund of Fares) (Second Amendment) Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R. 801(E) in Gazette of India dated the 19th December, 1995, under section 199 of the Railways Act, 1989.

[Placed in Library, See No.LT 9078/96]

(2) A copy each of the following papers (Hindi and English versions) under sub-section, (1) of section 619A of the Companies Act, 1956 :-

(i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Konkan Railway Corporation Limited., New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 9079/96]

Review on the working of Annual Report of Mishra Dhatu Nigam Limited, Hyderabad for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : Sir, I beg to lay on the Table -

A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(1) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1994-95.

(2) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No.LT 9080/96]

15.05½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty-eighth Report

[English]

SHRI S. MALLIKARJUNAIAH (Tumkur) : Sir, I beg to present the Forty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

15.06 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Forty-ninth Report and Minutes

[English]

SON LDR. KAMAL CHAUDHARY (Hoshiarpur) : Sir, I beg to present the Forty-ninth Report (Hindi and English versions) of the Committee on Public Undertakings on National Small Industries Corporation Limited and Minutes of the sittings of the committee relating thereto.

15.06½ hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Thirteenth Report

[English]

SHRI CHIRANJI LAL SHARMA (Karnal) : Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

15.07 hrs.

COMMITTEE ON HOME AFFAIRS

Twenty-seventh and Twenty-eighth Report

[English]

SHRI KIRIP CHALIHA (Guwahati) : Sir, I beg to present the Twenty-seventh and Twenty-eighth Report (Hindi and English versions) of the Committee on Home Affairs on the Private Security Guards and Agencies (Regulation) Bill, 1994 and Code of Criminal Procedure (Amendment) Bill, 1994, respectively.

15.08 hrs.

MOTION RE : EXPRESSION OF DISSATISFACTION AT GOVERNMENT'S FAILURE TO ANSWER CHARGES RELATING TO THE 'HAWALA CASE' AND TO ALLEGATIONS ABOUT ILLEGAL PAY OFFS TO SOME MEMBERS OF PARLIAMENT - CONTD.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, I consider it a very sad day for this country and for parliamentary democracy and also for this great insitution